

11.12.2014

O.A. No. 47 of 2010

Hon'ble Mr. Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

Sri Amit Verma holding brief for Sri A. Moin, learned counsel for the applicant is present. Sri S. Verma, learned counsel for the respondents is on adjournment. List this case on 24.12.2014.

*J. Ch*  
Member (A)

*U.P. Anand*  
Member (J)

vidya

24.12.2014.

O.A.No.47/2010

On account of non-implementation of Jaswant Singh Committee Report the lawyers of CAT Bar Association resolved to abstaining from judicial work accordingly, list this case on 04.02.2015.

*J. Ch*  
(Ms. Jayati Chandra)  
Member (A)

*U.P. Anand*  
(Navneet Kumar)  
Member (J)

Amit/-

04-2-2015

*List on 19-2-2015.  
B.C*

✓ 19.2.2015

O.A.No. 47/2010

Hon'ble Mr. Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

Sri Amit Verma for Sri A. Moin, learned counsel for the applicant is present and submits that he has no instructions in the case. As such, O.A. is dismissed for want of instructions. No order as to costs.

Sri S. Verma, learned counsel for the respondents is present.

*J. Ch*  
Member (A)

*U.P. Anand*  
Member (J)

vidya

*OK  
copy of order  
dated 19-2-15  
prepared  
23-2-15*